

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: AUGUST 01, 2012

No. 1630 /DR(S)/2012

Sri **Ashok Kumar Singh-VIII**, Additional Civil Judge, Junior Division, Shahjahanpur is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Shahjahanpur vice Smt. Nitya Pandey.

No. 1631 /DR(S)/2012

Smt. **Nitya Pandey**, Judicial Magistrate, First Class, Shahjahanpur to be Additional Civil Judge, Junior Division, Shahjahanpur.

No. 1632 /DR(S)/2012

Sri **Alok Kumar Singh**, Additional Civil Judge, Junior Division, Shahjahanpur is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Shahjahanpur vice Sushri Poonam Singh.

No. 1633 /DR(S)/2012

Sushri **Poonam Singh**, Judicial Magistrate, First Class, Shahjahanpur to be Civil Judge, Junior Division, Shahjahanpur vice Sri Manoj Kumar-I.

No. 1634 /DR(S)/2012

Sri **Manoj Kumar-I**, Civil Judge, Junior Division, Shahjahanpur is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Allahabad vice Sri Vipin Kumar-III.

No. 1635 /DR(S)/2012

Sri **Vipin Kumar-III**, Judicial Magistrate, First Class, Allahabad to be Additional Civil Judge, Junior Division, Allahabad.

No. 1636 /DR(S)/2012

Sri **Dinesh Chandra Shukla**, Additional Civil Judge, Junior Division, Allahabad is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Allahabad vice Sri Alok Dubey.

No. 1637 /DR(S)/2012

Sri **Alok Dubey**, Judicial Magistrate, First Class, Allahabad to be Additional Civil Judge, Junior Division, Allahabad.

No. 1638 /DR(S)/2012

Sri **Gyanendra Tripathi**, Additional Civil Judge, Junior Division, Allahabad is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Allahabad vice Sri Abhishek Upadhyaya.

No. 1639 /DR(S)/2012

Sri **Abhishek Upadhyaya**, Judicial Magistrate, First Class, Allahabad to be Additional Civil Judge, Junior Division, Allahabad.

BY ORDER OF THE COURT,

Sd/-

(ANANT KUMAR)

REGISTRAR GENERAL

No. 300 /DR(S)/2011 Dated: Allahabad : August 01, 2012

Copy forwarded for information & necessary action to:-

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Director, Institute of Judicial Training & Research, Vineet Khand, Gomti Nagar, U.P. Lucknow. (Information available on E-mail).
5. The Publication Secretary at Association Office A-1, River Bank, Judges Colony, Lucknow.
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. The District & Sessions Judges, Allahabad & Shahjahanpur. (Information available on E-mail).

The officers mentioned above shall handover charge of their present post and shall proceed to take over charge of their new posting immediately.

The Certificates of handing and taking over charge may please be sent to the Deputy Registrar (Services), High Court, Allahabad forthwith.

The officers shall also mention therein personal ID no. allotted by the Court on the charge certificates.

It is to add that local arrangement shall be made by you in pursuance to the circular letter No.27/D.R.(S)/2000 dated 21.6.2000.

The officer who is transferred/ posted on his own request, is not entitled for any T.A. under Rule 42 of Chapter-IV of Financial Hand Book, Volume-III.

8. Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
9. The Registrar (Confidential), High Court, Allahabad.
10. The Joint Registrar (Inspection), High Court, Allahabad.
11. The Joint Registrar (Budget), High Court, Allahabad.
12. The Officer On Special Duty/In charge Computer Center, High Court, Allahabad.
13. The Section Officer (Admin.A-3), High Court, Allahabad.
14. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
15. P.S. to Hon'ble Administrative Judges, Allahabad & Shahjahanpur. (Information available on E-mail).

BY ORDER OF THE COURT.

Sd/-

(VIRENDRA KUMAR SRIVASTAVA)
DEPUTY REGISTRAR (SERVICES)